

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1096
ANSWERED ON:04.03.2013
HIGH SECURITY REGISTRATION PLATES
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the High Security Registration Plates (HSRP) Scheme has been implemented in the country;
- (b) if so, the details of the policy/procedure adopted in this regard;
- (c) whether the Government has conducted any study with regard to the aspects of installing High Security Registration Plates and methodology for calculation of its value for vehicle owners before its implementation;
- (d) if so, the details thereof;
- (e) whether there is a great difference in the price of these plates in various States; and
- (f) if so, the reasons therefor along with the steps taken by the Government to bring uniformity in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (f) Rule 50 of Central Motor Vehicles Rules, 1989 (CMVRs) mandates fitment of High Security Registration Plates (HSRP) in all categories of new as well as in-use motor vehicles. The Central Government has notified the standards and specifications of HSRP; testing agencies that are to test the plates based on the prescribed specifications and issue type approval certificate to vendors; and the date of implementation. Implementation of the scheme, in accordance with the provisions of CMVRs, is the responsibility of the State Governments/Union Territory Administration.